

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1806
ANSWERED ON:05.12.2005
WELFARE SCHEME FOR WORKERS OF UNORGANISED SECTOR
Jogi Shri Ajit

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of unorganised workers in the country at present, State-wise;
- (b) whether the Government has formulated any schemes to provide facilities related to health and hygiene, housing, water supply and education to the workers of the unorganised sector; and
- (c) if so, the details of funds allocated under each scheme during the last three years, State-wise and year-wise?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): According to the survey conducted by the National Sample Survey Organisation (NSSO) during the year 1999-2000, there are about 37 crore workers in the unorganised sector in the country. State-wise details are annexed at Annexure-I.

(b) & (c): The Government has set up five welfare funds to provide social security to some specified groups of the workers in the unorganised sector such as beedi workers, cine workers and certain non-coal mine workers to provide health care, housing, educational assistance for children, drinking water etc. The state-wise allocation of funds is not made. The details of allocation of funds (region-wise) during last three years is at Annexure-II.

ANNEXURE-I Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1806 for 05.12.2005 raised by Shri Ajit Jogi regarding welfare scheme for workers of unorganised sector

S. No. Name of the State No. of the Unorganised

S. No.	Name of the State	No. of the Unorganised Sector workers
1.	Andhra Pradesh	34076.4
2.	Assam	8272.5
3.	Biha	34823.1
4.	Gujarat	21240.7
5.	Haryana	6507.4
6.	Karnataka	21735.7
7.	Kerala	11234.2
8.	Madhya Pradesh	32830.3
9.	Maharashtra	37481.2
10.	Orissa	14183.1
11.	Punjab	9039.2
12.	Rajasthan	21936.3
13.	Tamil Nadu	26370.5
14.	Uttar Pradesh	56371.3
15.	West Bengal	25884.7

All Major States 362062.6

All India 369140.3

Allocation of funds under Welfare Funds Act
(Rs. in thousand)
Year Funds Region (Welfare Commissioner)
Ajmer Allaha Bangal Bhuban Hyderabad Jabalpur Karma Kolkata Nagpur
bad ore eswar

2003-04 BWWF 26789 32267 143903 64063 223029 82881 39912 73972 108231

LSDM 19728 3761 3339 6362 9956 15950 5854 1088 2186

IOMC - - 14863 36025 2607 15148 12986 - 14508

MICA 1602 - - - 5629 - 5542 - -

CINE 97 - 723 191 4025 - - 860 1980

2004-05

BWWF 28759 44662 172393 76687 226490 89164 61552 90025 111300

LSDM 31808 4728 3653 8974 11003 17262 5410 1478 2456

IOMC - - 15867 36520 3151 17014 16480 - 19593

MICA 2080 - - - 5712 - 5003 - -

CINE 75 - 1563 291 3758 - - 1050 2363

2005-06

BWWF 34516 48695 175737 87270 223645 93208 62689 98914 138710

LSDM 24552 5669 4320 8630 11026 18698 6833 1491 2426

IOMC - - 15400 38261 3594 16347 25390 - 17738

MICA 2563 - - - 5275 - 5962 - -

CINE 78 - 815 345 3448 - - 1288 2086

Region- States covered Ajmer- Gujarat, Rajasthan & Haryana Allahabad- Uttar Pradesh, Himachal Pradesh, Punjab, Jammu & Kashmir and Uttaranchal Bangalore- Karnataka & Kerala Bhubaneswar- Orissa Hyderabad- Tamilnadu & Andhra Pradesh Jabalpur- Madhya Pradesh & Chhatisgarh Karma- Bihar & Jharkhand Kolkata- West Bengal, Assam, Tripura & Meghalaya Nagpur- Maharashtra & Goa